

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI.

REGN. NO. OA 957/88

Shri Tilak Raj Relan Applicant

Vs.

Union of India & others Respondents

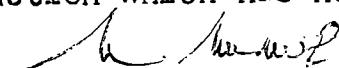
CORAM: Hon'ble Mr. Justice J.D.Jain, Vice Chairman
Hon'ble Mr. Kaushal Kumar, Member.

27.5.1988

Applicant through Shri B.S.Mainee, Counsel.

After arguing the matter for some time, learned
counsel for the applicant wants to withdraw this application.
Dismissed as withdrawn.

Of course the applicant will be at liberty to file
a fresh application with regard to a separate cause of
action which has not been included in this case.



(KAUSHAL KUMAR)
MEMBER



(J. D. JAIN)
VICE CHAIRMAN